

Small Tractors

2870. **Shri Sivamurthi Swamy**: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have any proposal to carry on research on small tractors and suitable implements for them; and

(b) if so, whether the result of the research will be published for the benefit of small farmers?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). Yes; research on small tractors and matching implements is being conducted at the Indian Agricultural Research Institute, its subsidiary centres and also at the Tractor Training and Testing Station, Budni. The results will be published.

PAPERS LAID ON THE TABLE

12.15 hrs.

CONSTITUTIONS OF FOURTH FINANCE COMMISSION

The Minister of Finance (Shri T. T. Krichnamachari): I beg to lay on the Table a copy of Ministry of Finance Notification No. F. 13(1)-B.64 regarding the constitution of the Fourth Finance Commission by the President under article 280 of the Constitution. [Placed in Library See No. LT-2850/64].

ANNUAL REPORT AND AUDITED ACCOUNTS OF NATIONAL BUILDINGS CONSTRUCTION CORPORATION, LIMITED.

The Minister of Works and Housing (Shri Mehr Chand Khanna): I beg to lay on the Table a copy each of the following papers:—

(i) Annual Report of the National Buildings Construction Corporation Limited, New Delhi, for the year 1962-63 along with the Audited Accounts and the com-

ments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) Review by the Government on the working of the above Corporation. [Placed in Library. See No. LT-2851/64].

ANNUAL REPORT OF THE INDIAN CENTRAL COTTON COMMITTEE AND THE INDIAN CENTRAL JUTE COMMITTEE.

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): On behalf of Dr. Ram Subhag Singh to lay on the Table a copy each of the following Reports:—

(i) Annual Report of the Indian Central Cotton Committee for the year 1962-63. [Placed in Library. See No. LT-2852/64].

(ii) Annual Report of the Indian Central Jute Committee for the year 1962-63 [Placed in Library. See No. LT-2853/64].

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

Shri A. M. Thomas: I beg to lay on the Table a copy of the Sugarcane (Control) Amendment Order, 1964 published in Notification No. G.S.R. 243 dated the 14th February, 1964, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2854/64].

RESOLUTION RE: CIVIL AVIATION DEVELOPMENT FUND BUDGETS OF AIR INDIA AND INDIAN AIRLINES CORPORATION.

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin): I beg to lay on the Table.

(i) a copy of Government Resolution No. 6AC(13)-63 dated the 27th April, 1964, regarding setting up of a Civil Aviation Development Fund (English and Hindi) versions. [Placed in Library. See No. LT-2855/64].

[Shri Mohiuddin]

(ii) a copy each of the following papers under sub-rule (5) of rule 3 of the Air Corporation Rules, 1954:—

(a) Summary of Budget Estimates of Revenue and Expenditure of the Indian Airlines Corporation for the year 1964-65. [Placed in Library. See No. LT-2856/64].

(b) Summary of Actuals for the year 1962-63, Budget Estimates and Revised Estimates for the year 1963-64, and Budget Estimates for the year 1964-65 under Capital, of the Indian Airlines Corporation. [Place in Library. See No. LT-2857/64].

(c) Summary of Budget Estimates of Revenue and Expenditure of the Air-India Corporation for the year 1964-65. [Placed in Library. See No. LT-2858/64].

(d) Summary of Actuals for the year 1962-63, Budget Estimates and Revised Estimates for the year 1963-64 and Budget Estimates for the year 1964-65 under Capital, of the Air-India Corporation. [Placed in Library. See No. LT-2859/64].

ACTION TAKEN OR PROPOSED ON I.L.O. CONVENTIONS

Shri A. M. Thomas: On behalf of Shri C. R. Pattabhi Raman I beg to lay on the Table a Statement showing the action taken or proposed to be taken by the Government on the Conventions and Recommendations adopted by the International Labour Conference at its 46th Session held at Geneva in June, 1962. [Place in Library. See No. LT-2860/64].

12.16 hrs.

PARLIAMENTARY COMMITTEES

MINUTES

Sari Khadilkar (Khed): I beg to lay on the Table the Minutes of the Eighth and Ninth Sittings of the Committee on Absence of Members from the Sittings of the House held during the current Session.

Shri Thirumala Rao (Kakinada): I beg to lay on the Table the Minutes of the Sittings (Ninth to Twelfth) of the Committee on Petitions held during the current Session.

12.16 hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:

(1) 'In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th April, 1964, agreed without any amendment to the Armed Forces (Special Powers) Continuance Bill, 1964, which was passed by the Lok Sabha at its sitting held on the 24th April, 1964.'

(2) 'In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th April, 1964, agreed without any amendment to the Public Employment (Requirement as to Residence) Amendment Bill, 1964, which was passed by the Lok Sabha at its sitting held on the 24th April, 1964.'

(3) 'In accordance with the provisions of sub-rule (6) of rule